

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 481 of 2021**

Narayan Prasad @ Narayan Bhagat ..... Petitioner  
**Versus**  
The State of Jharkhand & Anr. ... Opp. Parties

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner : Mr. Rajiva Sharma, Sr. Advocate  
For the State : Mr. Prabir Kumar Chatterjee, Spl. A.P.P.  
For the O.P. No. 2 : Mr. Asadul Haque, Advocate

**05/Dated: 07/09/2021**

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Pursuant to notice, O.P. No. 2 has appeared.

Post the matter on 29.09.2021.

Interim order dated 18.06.2021 shall remain in force till the next date.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/